

By Email.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994 1720 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 3rd April 2019.

Sub: **Station Leave Permission.**

Ref:- Letter No. F.C. XII-1-2019/108/E dtd. 02.04.2019.

Madam,

With reference to the above, I am directed to inform you that the Chief Judicial Magistrate, Dhubri and in his absence any other Judicial officer who is in charge of the Court and office of the Chief Judicial Magistrate, Dhubri will remain in-charge of Family Court, Dhubri in absence of you and the Counsellor.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1722
Memo NO.HC.VII-83/1994/1721 - 1A, dated 03'04'19

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Dhubri.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati.

03/4/19

JT. REGISTRAR (VIGILANCE)

Rdas